

IN THE HIGH COURT OF DELHI AT NEW DELHINo. 74 Gaz./G-14/2011
Dated: 29/11/11.NOTIFICATION

The Notification No.73/Gaz./G-2/2011 dated 21.11.2011 issued by this Court U/s 9(6) of the Cr.P.C, 1973, whereby it was ordered that the trial of 2G Spectrum Cases shall be held in Tihar Court Complex, New Delhi, according to law, stands withdrawn.

By order of the Court

Sd/-
(V.P.Vaish)
Registrar GeneralEndst.No. 4527-4546 Gaz/G-14/2011

Dated:-




1. The District & Sessions Judge, Tis Hazari Courts, Delhi.
2. The District Judge & ASJ I/C (East), Karkardooma Courts, Delhi.
3. The District Judge & ASJ I/C (South-West), Dwarka Courts, New Delhi.
4. The District Judge & ASJ I/C (North), Tis Hazari Courts, Delhi.
5. The District Judge & ASJ I/C (North-West & Outer), Rohini Courts, N.Delhi.
6. The District Judge & ASJ I/C (West), Tis Hazari Courts, Delhi.
7. The District Judge & ASJ I/C (South & South East), Saket Courts, New Delhi.
8. The District Judge & ASJ I/C (New Delhi), Patiala House Courts, New Delhi.
9. The District Judge & ASJ I/C (Officiating) (North-East), KKKD. Courts, Delhi.
10. Mr.O.P.Saini, Special Judge (CBI) (2G Spectrum Case), New Delhi District, Patiala House Courts, New Delhi.
11. The Pr. Secretary (Home), Govt. of NCT of Delhi, New Delhi.
12. The Special Secretary (Law), Department of Law, Justice & Leg. Affairs, GNCT of Delhi, New Delhi.
13. The Commissioner of Police, Police Headquarters, I.P.Estate, ITO, New Delhi.
14. The Director of Prosecution, CBI, Block No.3, IInd Floor, CGO Complex, Lodhi Road, New Delhi.
15. The Director, Directorate of Prosecution, Tis Hazari Court Complex, Delhi.
16. The Director General (Prisons), Central Jail, Tihar, New Delhi.
17. The Registrar (General Admn.), Delhi High Court, New Delhi.
18. The Deputy Secretary (General Administration Department), Govt. of NCT of Delhi, Delhi Secretariat, I.P.Estate, New Delhi, with two spare copies and its Hindi Version with the request to publish the same in Delhi Gazette Part-IV (Ordinary).
19. Personal File of the officer concerned.
20. Guard File.


JOINT REGISTRAR (GAZETTE)
OFFICE OF THE DISTRICT & SESSIONS JUDGE: DELHI

No. 69291-304 Power/Gaz/2011 Dated, Delhi the 29 NOV 2011
Copy forwarded for information and necessary action to:-

- 1 The District Judges & ASJ I/c, Patiala House Court, New Delhi.
- 2 Sh. O.P. Saini, Special Judge, PC Act CBI, Patiala House Court, New Delhi.
- 3 The Superintendent, Filing Section, Tis Hazari & Patiala House Court, Delhi.
- 4 The Reader to Ld. District & Sessions Judge, Delhi.
- 5 The Web Site Committee, (Hindi & English) Tis Hazari Court, Delhi.
- 6 The Director, General (prisons), Central Jail, Tihar, New Delhi.
- 7 The Secretary Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka and Saket Courts, Delhi/ New Delhi.


 29/11/2011
Administrative Officer
Judicial/Vigilance/Litigation

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 29/11/11
 H. O. (Judd)